NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

34. CP/265(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Rukman Kumar Naik
VS
Wifonic Technologies Private Limited

Section 97(1) of Companies Act, 2013

ORDER

1. Adv. Kanisshka Tyagi for the Petitioner and Adv. Bimal Rajasekhar for the Respondent are present through virtual mode.
2. Both the Counsel submits that the Court-III has appointed Independent Auditor and the auditing will commence from 15.04.2024. The Counsel seek adjournment.
3. At the request of both the Counsel, the matter is adjourned to **27.06.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/